

(c) the reasons for allocating less amount?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) The Planning Commission does not make per capita allocations. However, the per capita amount sanctioned to Uttar Pradesh under State Plan for agriculture and allied activities and rural development during 1992-93, 1993-94 and 1994-95 works out as follows:—

	(Rs.)		
	1992-93	1993-94	1994-95
Agriculture & Allied Activities	26.49	21.57	24.91
Rural Development (IRDP, JRY EAS and DPAP)	21.25	19.50	27.50

(b) The amount sought by the State Government and approved by the Planning Commission are as follows:—
(Rs. Crores)

	1992-93	1993-94	1994-95
<i>Agriculture and Allied Activities</i>			
(a) Sought by State Govt.	411.97	279.20	365.41
(b) Approved by Planning Commission	377.51	312.94	367.68
<i>Rural Development</i>			
(a) Sought by State Govt.	301.20	302.44	405.64
(b) Approved by Planning Commission	302.88	282.85	405.84

(c) The amount approved by the Planning Commission in respect of Agriculture and Allied Activities and Rural Development were more than those sought by the State Government except for Agriculture and allied activities for 1992-93 and Rural Development for 1993-94. It was because of the priority assigned to different sectors during 1992-93 and 1993-94 and the over all resource availability during these period.

Raids on Petrol Retail Outlets

1578. SHRI N.J. RATHVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether raids were conducted on certain petrol/diesel retail outlets in the Western States particularly in Gujarat, recently;

(b) if so, the outcome thereof; and

(c) the State-wise, number of petrol retail outlets raided upon during each of the last three years and the action taken against them?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) and (c) The information is given in the enclosed statement.

STATEMENT

State-wise number of retail outlets raided during the last three years in the Western States of Gujarat, Maharashtra and Goa.

Year	Gujarat	Maharashtra	Goa
1992-93	16	7	Nil
1993-94	8	4	Nil
1994-95	9	9	Nil

Irregularities like density variation in petrol, failure of samples to meet the specifications, discrepancies in records, unauthorised decantation of petroleum products, stock variation, adulteration, etc. were detected in some of the retail outlets. In proven cases, action such as warning, suspension of sales and supplies, suspension of selling licences, etc. was taken by the oil companies/State Authorities.

[English]

Mathura Refinery

1579. SHRI SURYA NARAIN YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have adopted any measures to check the increasing pollution of smoke being emitted from Mathura Refinery; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) Mathura Refinery gaseous emissions are well within the prescribed environmental limits/standards.

Oil Refineries

1580. SHRI S.M. LALJAN BASHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposals to farm out oil refineries from the public sector to the private sector;

(b) if so, the details of such proposals;

(c) whether any public sector refineries are incurring losses; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) There is no such proposal.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

11.15 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(MR. SPEAKER in the Chair)

(Interruptions)

[English]

KUMARI MAMATA BANERJEE (Calcutta South): The TADA is the major and important issue.... (Interruptions)